

LIST NO. 1

LEGISLATIVE ASSEMBLY OF THE STATE OF GOA
SECOND SESSION, 2022

The following Cut Motions to Demand No. 2 - General Administration & Coordination, Demand No. 8 - Treasury & Accounts Administration, North Goa, Demand No. 9 - Treasury & Accounts Administration, South Goa, Demand No. 11 - Excise, Demand No. 17 - Police, Demand No. 22- Vigilance, Demand No. 23- Home, Demand No. 25- Home Guards and Civil Defence, Demand No. 26- Fire & Emergency Services, Demand No. 27 - Official Language, Demand No. 30 - Small Savings & Lotteries, Demand No. 32- Finance, Demand No. 61- Skill Development & Entrepreneurship, Demand No. 81 - Department of Tribal Welfare and Demand No. 83 - Mines have been received from the Members as shown below against the respective Demands, which are fixed for discussion on **the 13th July, 2022.**

| ITEM | MOTION | SUBJECT | MOVERS |
|---|-------------------------|--|------------------------------|
| Demand No. 2 General Administration & Coordination | Reduced by Rs. 1/- | a) That the Demand under the head Council of Ministers (Vol II page 8) be reduced to Rs 1 b) That the Demand under the head Salaries and Allowances of Minister's staff (Vol II page 8) be reduced to Rs 1 c) That the Demand for supplementary grant of a sum not exceeding Rs 1200 lakh in respect of Government at your Door Step (Sarkar Tumcha Dari) be reduced to Rs. 1 (Refusal of supplies) d) That the Demand for supplementary grant of a sum not exceeding Rs 3000 lakh in respect of Outright Purchase of Premises be reduced to Rs 1 (Refusal of supplies) | Shri Vijai Sardesai, MLA. |
| Demand No. 8 - Treasury & Accounts Administration North Goa | Reduced by Rs. 100/- | a) That the Demand under the head 2030 Stamps and Registration be reduced by 100 b) (Discuss Non availability of Stamp Papers) | Shri Vijai Sardesai, MLA. |

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| Demand No. 9 - Treasury & Accounts Administration South Goa | Reduced by Rs. 100/- | That the Demand under the head 2030 Stamps and Registration be reduced by 100 (Discuss non availability of Stamp Papers) | Shri Vijai Sardesai, MLA. |
| Demand No. 11 - Excise | Reduced by the amount specified | <p>a) That the Demand under the head 800 Other Expenditure be reduced by 100 (Low allocated amount)</p> <p>b) That the Demand for supplementary grant of a sum not exceeding Rs 450 lakh in respect of Capital Outlay on Public Works be reduced to Rs. 1 (Refusal of supplies)</p> | Shri Vijai Sardesai, MLA. |
| Demand No. 17 Police | Reduced by the amount specified | <p>a) That the Demand under the head Criminal Investigation and Vigilance reduced by 1 (Refusal of supplies)</p> <p>b) That the Demand under the head Women Help Desks (Nirbhaya Fund) be reduced by 100 (To discuss Women Help Desks)</p> <p>c) That the Demand under the head Anti Human Trafficking Units (Nirbhaya Fund) be reduced by 100 (To discuss Anti Human Trafficking Units)</p> <p>d) That the Demand under the head 115 Modernisation of Police Force reduced by 1 (Refusal of supplies)</p> <p>e) That the Demand under the head Emergency Response System of State(A) be reduced by 100 (To discuss the state of emergency response)</p> <p>f) That the Demand under the head Road Safety Education and Training be reduced by 100 (To discuss the state of Road Safety Education and Training)</p> <p>g) That the Demand under the head Police Housing be reduced by 100 (To discuss the state of Police Housing Quarters)</p> | Shri Vijai Sardesai, MLA. |

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| | | <p>h) That the Demand under the head Coastal Security Police Force (A) be reduced by 100 (To discuss the state of Coastal Police)</p> <p>i) That the Demand for supplementary grant of a sum not exceeding Rs 6471.12 lakh in respect of Criminal Investigation and Vigilance be reduced to Rs 1 (Refusal of supplies)</p> <p>j) That the Demand for supplementary grant of a sum not exceeding Rs 510 lakh in respect of Road Safety Education and Training be reduced to Rs 1 (Refusal of supplies)</p> <p>k) That the Demand for supplementary grant of a sum not exceeding Rs 2968 lakh in respect of Modernization of Police Force (A) be reduced to Rs. 1 (Refusal of supplies)</p> <p>l) That the Demand for supplementary grant of a sum not exceeding Rs. 21.84 lakhs in respect of Traffic Sentinel Scheme be reduced to Rs. 1 (Refusal of supplies)</p> <p>m) That the Demand for supplementary grant of a sum not exceeding Rs 21.84 lakh in respect of Traffic Sentinel Scheme be reduced to Rs 1 (Refusal of supplies)</p> | |
| Demand No. 22-Vigilance | Reduced by Rs. 100/- | <p>a) That the Demand under the head Establishment of Lokayukta be reduced by 100 (To discuss the need for Lokayukta)</p> <p>b) That the Demand under the head Directorate of Vigilance be reduced by 100 (To discuss the need for Directorate of Vigilance)</p> | Shri Vijai Sardesai, MLA. |

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| 23- Home | Reduced by Rs. 100/- | <p>a) That the Demand under the head Establishment of Lokayukta be reduced by 100 (To discuss the need for Lokayukta).</p> <p>b) That the Demand under the head Witness Protection Scheme 2018 be reduced by 100 (To discuss the effectiveness of Witness Protection Scheme 2018)</p> <p>c) That the Demand under the head Purchase of Land/Building for Disaster Shelter be reduced by 100 (To discuss the selection of sites for Land/Building for Disaster Shelter)</p> | Shri Vijai Sardesai, MLA. |
| Demand No. 25 Home Guards & Civil Defence | Reduced by Rs. 100/- | That the Demand under the head Home Guards be reduced by 100 (To discuss employment benefits to Home Guards) | Shri Vijai Sardesai, MLA. |
| Demand No. 26 - Fire & Emergency Services | Reduced by Rs. 100/- | That the Demand under the head State Disaster Response Force be reduced by 100 (To discuss the strength of State Disaster Response Force) | Shri Vijai Sardesai, MLA. |
| Demand No. 27 - Official Language | Reduced by Rs. 100/- | That the Demand under the head General Education be reduced by 100 (To discuss use Konkani language in Government and public offices) | Shri Vijai Sardesai, MLA. |
| Demand No. 30 - Small Savings & Lotteries | Reduced by Rs. 100/- | That the Demand under the head State Lotteries be reduced by 100 (To discuss promotion and operation of State Lotteries) | Shri Vijai Sardesai, MLA. |

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| Demand No. 32 - Finance | Reduced by Rs. 100/- | That the Demand under the head Contribution to Goa State Infrastructure Development Corporation be reduced by 100 (To discuss delays in implementation of projects) | Shri Vijai Sardesai, MLA. |
| Demand No. 61- Skill Development & Entrepreneurship | Reduced by Rs. 100/- | <p>a) Failure to set up Taluka-wise Advanced Skill Development and Entrepreneurship Centers for the youth of Goa.</p> <p>b) Failure to map human resource according to the skills.</p> <p>c) Failure to start courses as per requirement of the industry.</p> <p>d) Failure to upgrade existing ITI's.</p> | Shri Viresh Borkar, MLA. |
| Demand No. 81 - Department of Tribal Welfare | Reduced by Rs. 100/- | <p>a) Failure to utilize allotted funds</p> <p>b) Failure to streamline the process of schemes</p> <p>c) Failure to make awareness of the schemes</p> | Shri Viresh Borkar, MLA. |
| Demand No. 83 - Mines | Reduced by the amount specified. | That the Demand under the head Non-ferrous Mining and metallurgical Industries be reduced by 10000 (Economy - Mining activity in Goa) | Shri Vijai Sardesai, MLA. |

**ASSEMBLY HALL,
PORVORIM, GOA.
13th JULY, 2022**

**NAMRATA ULMAN
SECRETARY**

To:

All the Members of the Legislative Assembly.

Copy to:-

1. The Secretary, General Administration & Coordination, Secretariat, Porvorim.
2. The Secretary, Finance, Secretariat, Porvorim
3. The Secretary, Home, Secretariat, Porvorim.
4. The Secretary, Vigilance, Secretariat, Porvorim
5. The Secretary, Fire & Emergency, Secretariat, Porvorim.
6. The Secretary, Official Language, Secretariat, Porvorim.
7. The Secretary, Skill Development & Entrepreneurship, Secretariat, Porvorim.
8. The Secretary, Department of Tribal Welfare, Secretariat, Porvorim.
9. The Secretary, Mines, Secretariat, Porvorim.
10. The Director General Of Police, Police Headquarters, Panaji
11. The Director, Directorate of Accounts, North Panaji
12. The Director, Directorate of Accounts, South Margao
13. The Director, Vigilance, Panaji
14. The Director, Fire & Emergency, Patto, Panaji
15. The Director, Official Language, Panaji

P.T.O

16. Commandant & General ,Home Guards & Civil Defence
17. The Director, Small Savings & Lotteries, Altinho, Panaji.
18. The Director, Skill Development & Entrepreneurship, Patto, Panaji
19. The Director, Tribal Welfare, Patto Panaji
20. The Director, Mines & Geology, Panaji
21. Under Secretary, General Administration & Coordination, Secretariat, Porvorim.
22. Under Secretary. Finance, Secretariat, Porvorim.
23. Under Secretary, Home, Secretariat, Porvorim
24. Office copy